

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal Nos. 65 & 74 of 2010**

**Dated : 19<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**C.E.R.C & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran &  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Daleep Dhayani for  
Mr. Pradeep Misra  
(in Appeal Nos.65 of 2010)

**ORDER**

Heard the learned counsel for the parties.

The learned counsel for the Respondent seeks some time to file the Written Submissions.

Post the matters on **19.08.2011**. In the meantime, the learned counsel for the Respondent is directed to file the Written Submissions on or before 28.07.2011 after serving copy on the other side.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. KarpagaVinayagam)**  
**Chairperson**

Ts/ks